

FORM G

INVITATION FOR EXPRESSION OF INTEREST

**(Under Regulation 36A (1) of the Insolvency and Bankruptcy
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

RELEVANT PARTICULARS

1.	Name of the corporate debtor	SRINITHI ENTERPRISES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	19.11.2009
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chennai 73601
4	Corporate identity number / limited liability identification number of corporate debtor	U15132TN2009PTC073601
5	Address of the registered office and principal office (if any) of corporate debtor	REGISTERED OFFICE: New No. 26/1, Old No. 27, Sarada Nagar, 3rd street, Virugambakkam, Chennai – 600092, Tamilnadu. ADMINISTRATIVE OFFICE:Ground Floor, 3/5, J.J.Nagar, Dindigul Main Road, Salai Pudur, Oddanchatram, Dindigul District – 624619, Tamilnadu
6	Insolvency commencement date of the corporate debtor	04.04.2025 CP(IB)/261(CHE)/2024, NCLT DIVISION BENCH-1, CHENNAI
7	Date of invitation of expression of interest	29.04.2026
8	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Available at the website of IBBI(www.ibbi.gov.in) or can be sought by email id: sanjeevicra@yahoo.co.in
9	Norms of ineligibility applicable under section 29A are available at:	Available at the website of IBBI (www.ibbi.gov.in) or can be sought by email id: sanjeevicra@yahoo.co.in
10	Last date for receipt of expression of interest	13.05.2026
11	Date of issue of provisional list of prospective resolution applicants	14.05.2026
12	Last date for submission of objections to provisional list	15.05.2026
13	Date of issue of final list of prospective resolution applicants	16.05.2026
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	14.05.2026. The same will be given as soon as we verify the eligibility and ineligibility criteria.
15	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information	The information can be sought from the Resolution Professional by email at: sanjeevicra@yahoo.co.in The Said information shall be shared to prospective Resolution Applicant after verification of KYC, capacity to invest, capability to manage and confidentiality undertaking u/s 29A of the IBC 2016 and pre-qualification criteria, if any approved by COC.
16	Last date for submission of resolution plans	28.05.2026
17	Manner of submitting resolution plans to resolution professional	In a sealed Envelope at the RP office of S. NO. 21 or by email: sanjeevicra@yahoo.co.in
18	Estimated date for submission of resolution plan to the Adjudicating Authority for approval	30.05.2026
19	Name and registration number of the resolution professional	SANJEEVI.C, IBBI/IPA-003/IP-N000108/2017-18/11215
20	Name, Address and e-mail of the resolution professional, as registered with the Board	469A4, Golden Enclave, Anugraha Appartments, Kamarajar Road, Peelamedu Post, Coimbatore- 641004, Tamilnadu, India Email id: sanjeevicra@yahoo.co.in
21	Address and email to be used for correspondence with the resolution professional	Door No.7/43-114. 3rd Line East, Shiradi Avenue, Nearby Cri Pumps, Keeranatham Post, Coimbatore- 641035 Tamilnadu. India, E-mail : sanjeevicra@yahoo.co.in
22	Further Details are available at or with	Available with Resolution Professional
23	Date of publication of Form G	29.04.2026

Mr.SANJEEVI.C

RESOLUTION PROFESSIONAL

IN THE MATTER OF SRINITHI ENTERPRISES PRIVATE LIMITED – UNDER CIRP

IP Registration No: IBBI/IPA-003/IP-N000108/2017-18/11215

Door No. 7/43-114, 3rd Line East Shiradi Avenue,

Nearby CRI Pumps, Keeranatham Post

COIMBATORE- 641035

Place: Coimbatore | Date: 29.04.2026